

**Central Administrative Tribunal  
Madras Bench**

**OA 310/01686/2014 & MA 310/00731/2016 & 310/00732/2016**

**Dated Monday the 17<sup>th</sup> day of September Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

1. M. Kumar  
2. P. Palanivel  
3. K. Paramanandam  
4. M. Muthukumar .. Applicants

By Advocate **M/s. R. Malaichamy**

**Vs.**

1. Union of India  
Rep. by the Assistant Director General (DE)  
Department of Posts  
Dak Bhavan  
New Delhi – 110 001.
2. The Chief Postmaster General  
Tamil Nadu Circle  
Anna Salai, Chennai – 600 002.
3. The Postmaster General  
Southern Region (TN)  
Madurai – 625 002.
4. Senior Superintendent of Post Offices  
Ramanathapuram Division  
Ramanathapuram – 623 501.
5. Senior Superintendent of Post Offices  
Virudhunagar Division  
Virudhunagar – 626 001. .. Respondents

By Advocate **Mr. S. Padmanaban**

## **ORAL ORDER**

Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J)

Heard Mr. R. Malaichamy, Counsel for applicant and Mr. S. Padmanaban, Counsel for Respondents present. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:-

“1. To call for the records of the 1<sup>st</sup> respondent pertaining to his order/notification made in File No. A-34012/04/2014-DE dated 23.09.2014 in so far as it related to conducting Lower Grade Officials (LGO) examination of the year 2014 to be held on 22<sup>nd</sup> and 23<sup>rd</sup> in Tamil Nadu cirlce and set aside the same; and

2. To pass such further or other orders”

2. It is the contention of the learned counsel for the applicant that the order was passed by this Tribunal to consider the case of the applicant herein which was already considered by the respondents by passing a order dated 22.06.2018. The order dt. 22.06.2018 is taken on record.

3. Learned counsel for the applicant states that the OA may be closed by virtue of the order passed by the respondents.

4. Accordingly this OA is closed with liberty to the applicants to challenge the order dt. 22.06.2018. In view of the order passed in OA, MA 731 and 732/2016 are also closed.

(T. Jacob)  
Member (A)

AS

17.09.2018

(Jasmine Ahmed)  
Member(J)